

flat would be between Rs. 350/- and Rs. 600/-;

(c) whether Government proposed to revise the monthly instalment to make the payment easier and without much financial burden on the buyers of DDA flats;

(d) if so, what are the details thereof; and

(e) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

18th Anniversary of the Palestine Resolution

2122. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the "Patriot" of 15th January, 1983 under the caption "PLO struggle till final victory";

(b) whether it is a fact that the 18th Anniversary of the Palestine Revolution was celebrated in New Delhi recently;

(c) if so, the names of the participants at the function; —

(d) the details of the speech delivered by the PLO Ambassador to India at the function; and

(e) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) Yes, Sir.

(c) Apart from the PLO Ambassador in New Delhi, the participants in the function included some Palestinian

students in India, diplomats from various Arab Embassies, etc.

(d) The PLO Ambassador reviewed the current situation in West Asia with special emphasis on the Palestinian struggle for a homeland and efforts being made in this direction. He paid warm tributes to the Government and people of India for their consistent support to the Palestinian cause.

(e) Government of India's views in this regard are well known. India has repeatedly affirmed its full support for the Palestine Liberation Organisation, the sole and legitimate representative of the Palestinian people and for its participation as a full and equal party in negotiations towards the achievement of a just and lasting peace in the region. India is convinced that a comprehensive peace in the Middle East can be achieved only on the basis of the immediate and complete Israeli withdrawal from all occupied Arab territories, including Jerusalem; and the restoration of the inalienable rights of the Palestinian people including the right to return to their homeland and to establish their independent state.

Closure of J.N.U.

2123. SHRI NAND KISHORE BHATT:

SHRI SURESH KALMADI:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the JNU, New Delhi was recently closed indefinitely;

(b) if so, the reasons therefor;

(c) whether at any stage any enquiry has been made to investigate into the causes for student-teacher and teacher-University confrontation in that University, if so, the outcome thereof; and

(d) what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE